

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

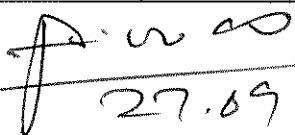
No. 709 /Confdl./2021
II-3-1/2021

Bilaspur, dated the 27th September, 2021

The following Civil Judges (Entry Level), as mentioned in column No. (2) of the table below, are hereby promoted and appointed to the post of Senior Civil Judge and consequently are posted at the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Tanu Shree Gavel, III Civil Judge Class-II	Bemetara	Bemetara	Bemetara	II Civil Judge Class-I
2.	Shri Dilli Singh Baghel, I Civil Judge Class-II	Durg	Durg	Durg	V Civil Judge Class-I
3.	Smt. Neha Yati Mishra, II Civil Judge Class-II	Raipur	Raipur	Raipur	II Additional Judge to the Court of I Civil Judge Class-I
4.	Shri Lokesh Kumar, Civil Judge Class-II	Mungeli	Mungeli	Mungeli	III Civil Judge Class-I
5.	Smt. Apurva Dangi, IV Civil Judge Class-II	Durg	Durg	Durg	I Additional Judge to the Court of I Civil Judge Class-I
6.	Shri Bhaskar Mishra, I Civil Judge Class-II	Raigarh	Raigarh	Raigarh	II Civil Judge Class-I
7.	Smt. Prateeksha Sharma, VII Civil Judge Class-II	Durg	Durg	Durg	II Additional Judge to the Court of I Civil Judge Class-I
8.	Smt. Nidhi Sharma, III Civil Judge Class-II	Raipur	Raipur	Raipur	III Additional Judge to the Court of I Civil Judge Class-I
9.	Smt. Deepti Singh Gaur, Civil Judge Class-II	Kawardha	Kawardha	Kabirdham (Kawardha)	III Civil Judge Class-I


27.09.2021

Contd. 2/-

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10.	Shri Anand Kumar Singh, I Civil Judge Class-II	Surajpur	Surajpur	Surajpur	III Civil Judge Class-I
11.	Ku. Astha Yadav, I Civil Judge Class-II	Balod	Balod	Balod	II Civil Judge Class-I
12.	Shri Pallve Raghuvanshi, V Civil Judge Class-II	Raipur	Raipur	Raipur	IV Additional Judge to the Court of I Civil Judge Class-I
13.	Ku. Chetna Thakur, XIII Civil Judge Class-II	Raipur	Raipur	Raipur	V Additional Judge to the Court of I Civil Judge Class-I
14.	Ku. Seema Kanwar, V Civil Judge Class-II	Jagdalpur	Jagdalpur	Bastar (Jagdalpur)	III Civil Judge Class-I, Jagdalpur
15.	Shri Shiv Prakash Tripathi, III Additional Judge to the Court of I Civil Judge Class-II	Janjgir-Champa	Janjgir	Janjgir-Champa	II Civil Judge Class-I
16.	Shri Aslam Khan, II Additional Judge to the Court of I Civil Judge Class-II	Surajpur	Surajpur	Surajpur	IV Civil Judge Class-I
17.	Shri Ramesh Kumar Chauhan, II Additional Judge to the Court of Civil Judge Class-II	Katghora	Katghora	Korba	II Civil Judge Class-I
18.	Shri Bhupesh Kumar Basant, II Additional Judge to the Court of I Civil Judge Class-II	Kondagaon	Kondagaon	Kondagaon	II Civil Judge Class-I
19.	Ku. Rupal Agrawal, IV Civil Judge Class-II	Raipur	Raipur	Raipur	VI Additional Judge to the Court of I Civil Judge Class-I

Note:- The inter se seniority of the above officers shall be in the order in which their name(s) appears in the select list issued by the High Court on 23.09.2021.

BY ORDER OF THE HIGH COURT

(Signature)
27.09.2021
DEEPAK KUMAR TIWARI
REGISTRAR GENERAL

Endt. No. 710 /Confdl./2021
II-3-1/2021

Bilaspur, dated the 27th September, 2021

Copy forwarded to: -

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A./(M.)C.S.J.A./(M.)S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

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1. Smt. Tanu Shree Gavel, III Civil Judge Class-II, Bemetara,
2. Shri Dilli Singh Baghel, I Civil Judge Class-II, Durg,
3. Smt. Neha Yati Mishra, II Civil Judge Class-II, Raipur,
4. Shri Lokesh Kumar, Civil Judge Class-II, Mungeli,
5. Smt. Apurva Dangi, IV Civil Judge Class-II, Durg,
6. Shri Bhaskar Mishra, I Civil Judge Class-II, Raigarh,
7. Smt. Prateeksha Sharma, VII Civil Judge Class-II, Durg,
8. Smt. Nidhi Sharma, III Civil Judge Class-II, Raipur,
9. Smt. Deepti Singh Gaur, Civil Judge Class-II, Kawardha,
10. Shri Anand Kumar Singh, I Civil Judge Class-II, Surajpur,

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11. Ku. Astha Yadav, I Civil Judge Class-II, Balod,
12. Shri Pallve Raghuvanshi, V Civil Judge Class-II, Raipur,
13. Ku. Chetna Thakur, XIII Civil Judge Class-II, Raipur,
14. Ku. Seema Kanwar, V Civil Judge Class-II, Jagdalpur,
15. Shri Shiv Prakash Tripathi, III Additional Judge to the Court of I Civil Judge Class-II, Janjgir-Champa,
16. Shri Aslam Khan, II Additional Judge to the Court of I Civil Judge Class-II, Surajpur,
17. Shri Ramesh Kumar Chauhan, II Additional Judge to the Court of Civil Judge Class-II, Katghora,
18. Shri Bhupesh Kumar Basant, II Additional Judge to the Court of I Civil Judge Class-II, Kondagaon,
19. Ku. Rupal Agrawal, IV Civil Judge Class-II, Raipur

for information and compliance. He/She is directed to take over charge at his/her new place of posting on or before 08.10.2021 and send his/her handing and taking over charge reports through the concerned District Judge.

- 20) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/Janjgir-Champa/ Jashpur/ Kabirdham at Kawardha/ Kondagaon/ Korba/ /Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 21) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 22) Additional Registrar (Admn./Works/D.E./ Judicial/Criminal/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Mediation/ Checker/Civil/Central Filing/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Deepak Kumar Tiwari
27-09-2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL